

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/7056/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the rd 22 August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/6599 Dated the 18.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 20.08.2022 till the morning of 22.08.2022**, as prayed for. Further, the Addl. Sessions Judge cum Special Judge, POCSO, Nagaon and in her absence, the next senior most Judicial officer will remain in charge of your Court and office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/7057/A, dated 22-08-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)